
1	2
52	Lalgarh Jattan
53	Nasirabad
54	Shri Ganga Nagar Cantt
55	Suratgarh No. I (AFS)
56	Suratgarh No. II (AFS)
57	Suratgarh No. II (Cantt)
58	Udaipur No. II
59	Uttarlai
60	Anta (AGPP)
61	Avikanagar (SWRI)
62	Suratgarh STPS
63	Zawarmines
64	Chhabra Thermal Power Project

Right to Education in remote areas

†1272. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of measures being adopted to bring the children living in remote areas into mainstream under Right to Education Act?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the provision of free and compulsory education to all children in the age group of 6-14 years. Most eligible habitations in the country have been provided with neighbourhood schools. The Sarva Shiksha Abhiyan (SSA) framework for implementation adopted to incorporate standards specified in RTE Act, 2009 lays emphasis on the mapping of out-of-school children in remote regions and to bring them into schools set up in the

†Original notice of the question was received in Hindi.

area. For very remote areas, there is a provision for providing transport facilities. Residential schools have also been set up by the State Governments. The Government of India also supports State Governments in teaching students in tribal areas in their mother tongue.

Closure of management colleges

1273. SHRI SABIR ALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the All India Council for Technical Education has received huge number of applications for closure of management colleges and if so, the number of applications received and the action taken thereon, as on date;

(b) whether it is also a fact that these colleges seeking closure are hard hit because of poor quality of teaching, lack of adequate faculty, and no job offer at the end; and

(c) whether any enquiry has been made for poor quality of education besides the basis on which recognition/ affiliation was accorded and if so, the details thereof and the steps taken to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No, Sir. The All India Council for Technical Education (AICTE) receives approximately 100-150 applications for the closure of Management Institutes every year, out of which approximately 50% of them are approved for closure as per the Approval Process Handbook. The details of applications received and closed are as under:

For the year 2011-12		For the year 2012-13		For the year 2013-14	
Applications received for closure	Approval granted for closure	Applications received for closure	Approval granted for closure	Applications received for closure	Approval granted for closure
115	52	122	62	145	89

(b) These colleges seek closure due to the lack of Industry Collaboration, poor placement records and their inability to attract good faculty. Consequently